

### Ambedkar Villages

844. SHRI VISHAMBHAR PRASAD NISHAD : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the number of Ambedkar villages in the country particularly in Uttar Pradesh;

(b) whether all these villages have been fully developed;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and the time by which the all Ambedkar villages are likely to be fully developed?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

### Mid-Term Appraisal of Eighth Plan

845. SHRI PRADEEP BHATTACHARYA : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the Mid-term appraisal of the Eighth Plan has since been finalised;

(b) if so, the salient features thereof;

(c) whether on several aspects Planning Commission and Finance Ministry differ; and

(d) if so, the details thereof and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) No, Sir.

(b) to (d). Do not arise.

### Houses for Weaker Sections

846. SHRI MANGAL RAM PREMI : Will the PRIME MINISTER be pleased to state :

(a) the total number of houses constructed for economically weaker sections of the society in the country, State-wise and Union Territory-wise in the last three years, year-wise;

(b) the total number of houses required to be constructed for the EWS in the country and by when all these houses are likely to be constructed;

(c) the number of jhuggi jhonpri dwellers resettled in planned houses in Delhi so far and the number of people still living in J.J. clusters and by when they are likely to be rehabilitated in developed areas; and

(d) the reasons for loading the portion of cost of building houses for EWS on MIG allottees of DDA housing cooperative societies when the scheme is undertaken by the States/Union Territories?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) A Statement indicating number of houses constructed, State-wise and Union Territory-wise for Economically Weaker Sections of the society during the last three years, i.e., 1993-94, 1994-95 and 1995-96 is annexed.

(b) As per the estimates there is a shortage of 8.23 million houses in urban areas as on 1.3.1991. However, no specific information is maintained by the Union Government for EWS housing.

(c) As per the survey and food cards issued by the Civil Supplies Department of Government of National Capital Territory of Delhi, there were 929 JJ clusters/squatter settlements comprising a population of approximately 13 lakhs in 1990. At present it is estimated that there are about 1080 JJ clusters comprising 20 lakhs jhuggi dwellers in Delhi containing about 4.80 lakh jhuggi households though no specific survey has been made. Relocation/resettlement of the eligible JJ dwellers is undertaken by the Municipal Corporation of Delhi at the request of the land owning agencies, who share the relocation cost. During the period 1.4.90 to 30.6.96, 5943 eligible jhuggi families were relocated by the Municipal Corporation of Delhi.

(d) As reported by the Delhi Development Authority, the disposal cost of flats is arrived at as per policy decision taken by the Authority from time to time. The disposal cost of flat is decided broadly on "No profit No loss" basis for the project as a whole. Accordingly to provide relief to the Economically Weaker Sections of the society, Authority has provided relief/subsidy in the land rates and other overhead charges by loading the MIG/SFS flats and Cooperative Group Housing Societies.

### STATEMENT

Number of Houses Constructed Under EWS  
During the Last Three Years

S.No.	States/UTs	1993-94	1994-95	1995-96
1	2	3	4	5
1.	Andhra Pradesh	55424	48082	55034
2.	Assam	294	1412	771
3.	Bihar	42	0	192
4.	Goa	20	0	0
5.	Gujarat	2445	4383	2474
6.	Haryana	641	56	31
7.	Himachal Pradesh	30	15	30